## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1102 ANSWERED ON:13.07.2009 WOMEN LABOURERS IN CONSTRUCTION INDUSTRY Ajmal Shri Badruddin

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received a proposal from Government of Assam for Grant-in-Aid to Non-Governmental Organisations to launch a programme on Women labourers in the construction industry;
- (b) if so, the details thereof along with the status of the proposal; and
- (c) the steps taken/likely to be taken by the Union Government to overcome such inordinate delay in this regard?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c): Yes, Sir. The Government of Assam had forwarded a proposal from a Non-Governmental Organisation for financial assistance to organize women labourers of construction industry in Assam under the Women Labour Scheme. The proposal seeks to provide social security, Welfare Boards, insurance scheme, education programme etc. The grant-in-aid scheme for women labour is for organizing awareness generation campaigns, seminars/workshops and educating them about their rights and duties. Since the proposal does not conform to the scheme parameters, it has not been approved. Proposals found eligible for grant are processed as per the prescribed procedure and care is taken to avoid delays.